

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1  
16/08/2019  
T.A./260/1/2019

KAMAL NAG  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO: 77

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: NONE FOR THE RESPONDENTS

Notes of The Registry	Order of The Tribunal
	<p>None for the parties. No one was present on behalf of the parties on the previous date, i.e. 5.7.2019. Since the applicant has lost his interest to pursue this case, the T.A. is dismissed for default and non-prosecution.</p> <p>Registry is directed to send a copy of this order to the applicant by Speed Post in the given address.</p> <div style="text-align: right; border: 1px solid black; padding: 5px;"><p>( GOKUL CHANDRA PATI) MEMBER (A)</p></div> <p>b</p>